

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 160 of 2020

IN THE MATTER OF:

Siemens Healthcare Pvt. Ltd.

...Appellant

Versus

Ausadh Vyapaar Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Anil Giri, Sr. Advocate with Mr. Nishant menon, Mr. Deepesh, Mr. Mudit and Mr. Mohit, Advocates.

For Respondent:

O R D E R

13.02.2020 Notice has been issued upon Respondent. The track report shows notice directed upon Respondent is in transit. Appearance of Respondent is awaited.

Post the Appeal 'For Admission (After Notice)' on **5th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)